

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32357/2024 BLAPL/11346/2024	SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE SADAR /127 /2024 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000029/2024
2	D-BLAPL/33739/2024 BLAPL/11347/2024	ABHISEK DAS VS STATE OF ODISHA	DHANANJAYA MUND VS	KANTABANJI /428 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000782/2024
3	D-BLAPL/33049/2024 BLAPL/11348/2024	BHASKAR CHOUDHURY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	MAHILA P.S.(BBSR) /142 /2022 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000475/2022
4	D-BLAPL/32225/2024 BLAPL/11349/2024	PAPU @ PRIYARANJAN PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWA RANJAN MAHARATHA VS	JODAPADAR /99 /2024 JMFC, KANAS(Puri) GR/0000226/2024
5	D-BLAPL/33647/2024 BLAPL/11350/2024	MANOJ MEHER VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	BELPARA /282 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001224/2024
6	D-BLAPL/33816/2024 BLAPL/11351/2024	SANYASI NAYAK VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPURE VIGILANCE /20 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000013/2024
7	D-BLAPL/33205/2024 BLAPL/11352/2024	ARJUN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /123 /2023 A.D.J.,JEYPURE(Koraput) CT/0000098/2023
8	D-BLAPL/33748/2024 BLAPL/11353/2024	NIRANJAN KHATEI @ NIRU VS STATE OF ODISHA	CHHABI BEHERA VS	LAXMISAGAR P.S. /584 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000574/2024
9	D-BLAPL/33672/2024 BLAPL/11354/2024	PARBATI BEHERA VS STATE OF ODISHA	UTKAL KUMAR MISHRA VS	BANHARPALI /152 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001981/2024
10	D-BLAPL/33736/2024 BLAPL/11355/2024	SHRAVAN PAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PADMAPUR /32 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000039/2024
11	D-BLAPL/33219/2024 BLAPL/11356/2024	SANU PRADHAN @ KANHA PRADHAN @ KANHU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /107 /2019 ASSISTANT SESSION JUDGE,RANPUR(O ST/0000107/2020

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12	D-BLAPL/33675/2024 BLAPL/11357/2024	ASHIS BEHERA VS STATE OF ODISHA	BIKASH CHANDRA KHUNTIA VS	SATYABADI /287 /2023 J.M.F.C. (II), PURI(Puri) GR/0000618/2023
13	D-BLAPL/33641/2024 BLAPL/11358/2024	RIPAN SK. VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /162 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000178/2024
14	D-BLAPL/33731/2024 BLAPL/11359/2024	MUKUNDA DEBA BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C,UMERKOTE(Nabarangapur) 2(A)CC/0000373/2024
15	D-BLAPL/33728/2024 BLAPL/11360/2024	KARNA BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /173 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000507/2024
16	D-BLAPL/33684/2024 BLAPL/11361/2024	SANTOSH JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /318 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000720/2024
17	D-BLAPL/33655/2024 BLAPL/11362/2024	LALIT SIJUI @ HATI @ TAKULU @ AJIT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BARBIL /100 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000326/2022
18	D-BLAPL/33713/2024 BLAPL/11363/2024	GOPAL PANGI VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE MAHILA /155 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001004/2024
19	D-BLAPL/33708/2024 BLAPL/11364/2024	ARSHAD HUSSAIN VS STATE OF ODISHA	MANORANJAN PADHY VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000042/2024
20	D-BLAPL/33667/2024 BLAPL/11365/2024	SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000012/2024
21	D-BLAPL/33669/2024 BLAPL/11366/2024	BIRANCHI NARAYAN SENAPATI VS STATE OF ODISHA	SOUGAT DASH VS	BHANDARIPOKHARI /268 /2024 J.M.F.C. II BHADRAK(Bhadrak) GR/0000260/2024
22	D-BLAPL/33870/2024 BLAPL/11367/2024	BANAMALI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /154 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000063/2024
23	D-BLAPL/33624/2024	GOBINDA BAG	ASIT KUMAR JOSHI	SINDHIKELA PS /192 /2024

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	BLAPL/11368/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000062/2024
24	D-BLAPL/32850/2024 BLAPL/11369/2024	DENZO (BOSS) @ LALENG ZAUVA KAIPENG @ KALPENG VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000916/2024
25	D-BLAPL/33144/2024 BLAPL/11370/2024	RUSTAM ANSARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000082/2023
26	D-BLAPL/33495/2024 BLAPL/11371/2024	MAHENDRA PANIGRAHI @ BUBAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
27	D-BLAPL/33488/2024 BLAPL/11372/2024	DAS NEERAJ @ DAS NIRAJ VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ASKA /515 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001436/2024
28	D-BLAPL/33163/2024 BLAPL/11373/2024	PULI KISHAN @ P. KISHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KHALLIKOTE /814 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001887/2024
29	D-BLAPL/33476/2024 BLAPL/11374/2024	GHANASHYAM MAJHI VS STATE OF ODISHA	AVIJIT PATNAIK VS	DAMANJODI /116 /2021 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000089/2021
30	D-BLAPL/33674/2024 BLAPL/11375/2024	JANGALA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /179 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001266/2024
31	D-BLAPL/33196/2024 BLAPL/11376/2024	RAJAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /92 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000038/2024
32	D-BLAPL/33434/2024 BLAPL/11377/2024	BIKASH KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	UDALA /264 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000059/2024
33	D-BLAPL/32936/2024 BLAPL/11378/2024	BIPLAB BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000113/2023
34	D-BLAPL/33040/2024 BLAPL/11379/2024	SANTOSH PATRA @ TRILOCHAN PATRA VS	HIMANSHU BHUSAN DASH VS	CHANDRAPUR /22 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada

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35	D-BLAPL/33214/2024 BLAPL/11380/2024	STATE OF ODISHA PALTU ROY VS	AKSHAYA KUMAR SAHOO VS	TR/0000004/2022 BALLIGUDA /34 /2023 S.D.J.M.,BALLIGUDA(Kandhamal)
36	D-BLAPL/33000/2024 BLAPL/11381/2024	STATE OF ODISHA SANTANU SAHANI VS	KARTIK CHANDRA TRIPATHY VS	CT/0000079/2023 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
37	D-BLAPL/33323/2024 BLAPL/11382/2024	STATE OF ODISHA ARJUN HIMAT PATIL VS	PRASANTA KUMAR NANDA VS	2(A)CC/0000022/2024 POTTANGI /78 /2023 ADDL.SESIONS JUDGE CUM SPECIAL
38	D-BLAPL/32977/2024 BLAPL/11383/2024	STATE OF ODISHA TAPAS SAHANI VS	KARTIK CHANDRA TRIPATHY VS	TR/0000076/2023 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
39	D-BLAPL/33384/2024 BLAPL/11384/2024	STATE OF ODISHA ELIYA RAITA VS	BISWAJIT RANJAN TRIPATHY VS	2(A)CC/0000022/2024 ADVA /93 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj)
40	D-BLAPL/33068/2024 BLAPL/11385/2024	STATE OF ODISHA GOVIND SINGH VS	NITYANANDA MOHAPATRA VS	Spl/0000095/2021 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
41	D-BLAPL/30434/2024 BLAPL/11386/2024	STATE OF ODISHA KALANDI PALAI VS	NITYANANDA MOHAPATRA VS	TR/0000113/2024 DHUSURI /283 /2024 SPL. JUDGE,BHADRAK(Bhadrak)
42	D-BLAPL/33364/2024 BLAPL/11387/2024	STATE OF ODISHA KAIRA HO @ KAIRA SOREN VS	SARADA PRASAD DASH VS	Spl/0000067/2024 JASHIPUR /64 /2024 SPL.JUDGE, KARANJIA(Mayurbhanj)
43	D-BLAPL/33846/2024 BLAPL/11388/2024	STATE OF ODISHA SURENDRA KULDIP VS	BIJAYA KUMAR RAGADA VS	Spl/0000006/2024 KORAPUT SADAR /157 /2024 S.D.J.M.,KORAPUT(Koraput)
44	D-BLAPL/33423/2024 BLAPL/11389/2024	STATE OF ODISHA NATHA BEHERA @ NATHIA VS	RAMESH CHANDRA OJHA VS	GR/0000808/2024 BANKI /31 /2018 SPECIAL COURT,CUTTACK(Cuttack)
45	D-BLAPL/33622/2024 BLAPL/11390/2024	STATE OF ODISHA AMAR BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	Spl/0000108/2018 MANIABANDHA /89 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000153/2024

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46	D-BLAPL/33714/2024 BLAPL/11391/2024	ARTABANDHU JENA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	Maitri Vihar PS /350 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001431/2024
47	D-BLAPL/33804/2024 BLAPL/11392/2024	SABIR ALLI KHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	TOMANDO /395 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000564/2024
48	D-BLAPL/33801/2024 BLAPL/11393/2024	SANTOSH BADASETH @ TUMUKA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /171 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000161/2023
49	D-BLAPL/33150/2024 BLAPL/11394/2024	BAIDYANATH SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /283 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000567/2024
50	D-BLAPL/33794/2024 BLAPL/11395/2024	SANTOSH KUMAR RAO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAIGHAR /11 /2024 ADJ,UMERKOTE(Nabarangapur) CT/0000011/2024
51	D-BLAPL/33435/2024 BLAPL/11396/2024	SANU PATRA VS STATE OF ODISHA	RABINDRA KUMAR PATTANAİK VS	BAMUNIGAM /30 /2024 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000023/2024
52	D-BLAPL/33752/2024 BLAPL/11397/2024	BIRENDRA KUMAR BAG VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BURLA /409 /2024 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000651/2024
53	D-BLAPL/33875/2024 BLAPL/11398/2024	LIPI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /154 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000063/2024
54	D-BLAPL/33880/2024 BLAPL/11399/2024	JAGAN BHUE VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/0000005/2024
55	D-BLAPL/32477/2024 BLAPL/11400/2024	RAJU @ RAJU BAGRI VS STATE OF ODISHA	ALOK KUMAR KAR VS	PIPLI /315 /2023 J.M.F.C.,PIPLI(Puri) GR/0000485/2023
56	D-BLAPL/32964/2024 BLAPL/11401/2024	RATAN BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
57	D-BLAPL/33645/2024	ROHIT KUMAR JENA	MANORANJAN PADHI	BHADRAK RURAL /456 /2024

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	BLAPL/11402/2024	VS STATE OF ODISHA	VS	SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000056/2024
58	D-BLAPL/32051/2024 BLAPL/11403/2024	BIKASH BAIRIGANJAN @ JAGA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BHADRAK RURAL /283 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001008/2024
59	D-BLAPL/33155/2024 BLAPL/11404/2024	BAIDYANATH SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /284 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000568/2024
60	D-BLAPL/30804/2024 BLAPL/11405/2024	JUDHISTIR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KALAMPUR /69 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000216/2024
61	D-BLAPL/33242/2024 BLAPL/11406/2024	GUDDU @ SUDARSHAN NAHAK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	HINDOL /196 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000596/2024
62	D-BLAPL/33447/2024 BLAPL/11407/2024	SURYAKANTA PATTANAYAK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /446 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000130/2024
63	D-BLAPL/33346/2024 BLAPL/11408/2024	BIKRAM BISYOI @ BIKRAM BISOHYE VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /308 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001815/2024
64	D-BLAPL/33529/2024 BLAPL/11409/2024	MAHENDRA KHEMUNDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000056/2023
65	D-BLAPL/30664/2024 BLAPL/11410/2024	GOURAHARI MAHANTA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	GONDIA /308 /2022 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000095/2023
66	D-CMAPL/47142/2024 CMAPL/391/2024	CHINTAMANI SAHU VS STATE OF ODISHA	ADV. VS	// () //
67	D-CMP/46093/2024 CMP/1277/2024	SULOCHANA BARIK VS DURYODHAN NAYAK	PRAVAT RANJAN SUTAR VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Fao/0000009/2022
68	D-CMP/46604/2024 CMP/1278/2024	PRAVAS GAIN VS	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr

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69	D-CMP/46175/2024 CMP/1279/2024	BISHNUPADA BAIDYA JAGABANDHU SWAIN VS RANJUBALA DEI	BIBEKANANDA BHUYAN VS	EC/0000004/2019 // CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000287/2021
70	D-CMP/46613/2024 CMP/1280/2024	ASALATA HARICHANDAN@NARENDRA VS KRUSHNA PRIYA HARICHANDAN	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000122/2015
71	D-CMP/46141/2024 CMP/1281/2024	MIRARANI FULLANTON VS PRADIPTA FULLANTON	AMIT PRASAD BOSE VS	// A.D.J.,BALASORE(Baleshwar) TS/0000089/2001
72	D-CMP/45980/2024 CMP/1282/2024	CHITTARANJAN MAHAKHUD VS SNEHANJALI MAHAKHUD @ KABI	LAXMAN PRADHAN VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CS/0000062/2018
73	D-CMP/46797/2024 CMP/1283/2024	HRUSHI CHANDRA NAIK VS APARTI SAHU	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) TS/0000007/1997
74	D-CMP/46534/2024 CMP/1284/2024	ANWAR ALI VS LOKESWAR SAHU	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000054/2024
75	D-CONTC/46006/2024 CONTC/7662/2024	KALI CHARAN PALTASINGH VS SURENDRA KUMRA, I.A.S,	S.S.MOHAPATRA VS	// () //
76	D-CONTC/47128/2024 CONTC/7663/2024	BRUNDABAN PRADHAN VS SATYABRATA SAHU, IAS	ADV VS	// () //
77	D-CONTC/47010/2024 CONTC/7664/2024	JAGADISH PRASAD PATTANAİK VS SALINI PANDIT, I.A.S,	ADV. VS	// () //
78	D-CONTC/47011/2024 CONTC/7665/2024	SOUDAMINI TRIPATHY VS SALINI PANDIT, I.A.S,	ADV. VS	// () //
79	D-CONTC/47017/2024 CONTC/7666/2024	ARUN KUMAR MOHANTY VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME	ASHUTOSH MISHRA VS	// () //

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80	D-CONTC/47019/2024 CONTC/7667/2024	DEEPTIMAYEE PANDA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME	ASHUTOSH MISHRA VS	// 0 //
81	D-CONTC/47020/2024 CONTC/7668/2024	BISWAMBAR PRADHAN VS SHALINI PANDIT, COMMNR. CUM SECY.,S AND ME DEPT.	ASHUTOSH MISHRA VS	// 0 //
82	D-CONTC/46872/2024 CONTC/7669/2024	SOMNATH ROUT VS SUBRAT KUMAR MALLICK, PRINCIPAL, GOVT COLLEGE ART AND CRAFTS, KHALLIKOTE	ABHISHEK MOHANTY VS	// 0 //
83	D-CONTC/47041/2024 CONTC/7670/2024	SUBHASINI RAY VS ASWATHY S, I.A.S,	ADV. VS	// 0 //
84	D-CONTC/45169/2024 CONTC/7671/2024	ASWINI KUMAR MOHAPATRA VS P.BEURA, DY. COMMISSIONER, CMC	NIRANJAN SINGH (1) VS	// 0 //
85	D-CONTC/47190/2024 CONTC/7672/2024	SARAT KUMAR MOHANTY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
86	D-CONTC/47318/2024 CONTC/7673/2024	SATAMBAR PRADHANI VS SUSHIL KUMAR LOHANI, I.A.S,	ADV. VS	// 0 //
87	D-CONTC/47219/2024 CONTC/7674/2024	MAHENDRA KUMAR PUHAN VS ANU GARG, I.A.S,	ADV. VS	// 0 //
88	D-CONTC/47236/2024 CONTC/7675/2024	SUDARSAN BEHERA VS DR. ARABINDA PADHEE, IAS	UMESH CHANDRA MOHANTY VS	// 0 //
89	D-CONTC/43943/2024 CONTC/7676/2024	PURUSOTTAM SAHU VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
90	D-CONTC/43271/2024 CONTC/7677/2024	KSHIRODRA BIHARI DASH VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
91	D-CONTR/33405/2024	UPENDRA DASH	SAILABALA JENA	/0

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	CONTR/34/2024	VS AJAYA KUMAR JENA, IIC,PANIKOILI	VS	() //
92	D-CONTR/33408/2024 CONTR/35/2024	BILASH CH.DASH @MOHANTY VS AJAYA KUMAR JENA, IIC,PANIKOILI	ADV. VS	/ /0 () //
93	D-CONTR/33411/2024 CONTR/36/2024	AUROSISH PANI VS AJAYA KUMAR JENA, IIC,PANIKOILI	ADV. VS	/ /0 () //
94	D-CONTR/33842/2024 CONTR/37/2024	NIYATI DAS VS DAYANIDHI DASH, IIC, BALASORE SADAR P.S	ADV. VS	/ /0 () //
95	D-CRLA/30190/2024 CRLA/1126/2024	CHANDAN KUMAR RANA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SAHADEV KHUNTA /56 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/000036/2023
96	D-CRLA/31725/2024 CRLA/1127/2024	JAGADANANDA SAMAL VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NANDANKANAN /85 /2019 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000456/2019
97	D-CRLA/32333/2024 CRLA/1128/2024	SANSAI RANDHARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KOSAGUMUDA /170 /2017 DISTRICT AND SESSIONS JUDGE,NAWA CT/000024/2018
98	D-CRLA/33224/2024 CRLA/1129/2024	NIRANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /318 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000111/2023
99	D-CRLA/33288/2024 CRLA/1130/2024	ANAND KUMAR SAMAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	G.R.P.S.,SAMBALPUR /42 /2021 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000212/2023
100	D-CRLA/33452/2024 CRLA/1131/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANKI /197 /2016 SPECIAL COURT,CUTTACK(Cuttack) Spl/000068/2016
101	D-CRLA/31865/2024 CRLA/1132/2024	SOMNATH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /36 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/000032/2023
102	D-CRLA/32843/2024 CRLA/1133/2024	MADHUSUDAN MURMU VS	SOUGAT DASH VS	KHANTAPADA /70 /2022 A.D.J.,BALASORE(Baleshwar)

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103	D-CRLA/33781/2024 CRLA/1134/2024	STATE OF ODISHA KANGALI BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	ST/000011/2022 ABHAYACHANDPUR /66 /2020 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR
104	D-CRLA/33791/2024 CRLA/1135/2024	BABU@SK.SAKARUDDIN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	Spl/0000051/2020 KHAIRA /315 /2023 SPL.JUDGE,BALASORE(Baleshwar)
105	D-CRLA/33362/2024 CRLA/1136/2024	SADHU@AMIYA KU SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	Spl/0000299/2023 HINJILI (ASKA) /141 /2022 A.D.J.,ASKA(Ganjam)
106	D-CRLA/33515/2024 CRLA/1137/2024	RAKESH DEHURY@PINU VS STATE OF ODISHA	DEVASHIS PANDA VS	ST/0000058/2022 DHENKANAL TOWN /35 /2019 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal)
107	D-CRLLP/33295/2024 CRLLP/53/2024	SIMANCHAL CHOWDHURY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CT/0000187/2023 / /0 NYAYADHIKARI GRAM NYAYALAYA,
108	D-CRLMC/32845/2024 CRLMC/4257/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	ICC/0000035/2017 BINJHARPUR /417 /2023 S.D.J.M.,JAJPUR(Jajapur)
109	D-CRLMC/31552/2024 CRLMC/4258/2024	ABHIMANYU ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	CT/0002640/2023 AUL /84 /2024 A.D.J.,JAJPUR(Jajapur)
110	D-CRLMC/32151/2024 CRLMC/4259/2024	VIVEK P VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CT/0000013/2019 ORKEL /114 /2021 J.M.F.C., KUDUMULUGUMMA(Malkangiri)
111	D-CRLMC/33186/2024 CRLMC/4260/2024	PABITRA PALAKA VS STATE OF ODISHA	GHANASAYAM BANJI VS	GR/0000523/2021 CHANDILI /182 /2019 SPECIAL JUDGE,RAYAGADA(Rayagada)
112	D-CRLMC/33277/2024 CRLMC/4261/2024	RABINDRA NAYAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TR/0000026/2020 BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam)
113	D-CRLMC/32918/2024 CRLMC/4262/2024	BIKASH SAHU VS STATE OF ODISHA	S.SRICHANDAN VS	ST/0000094/2015 PATNAGARH /212 /2022 SPECIAL JUDGE,BALANGIR(Balangir)

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114	D-CRLMC/33419/2024 CRLMC/4263/2024	DEEPAK KUMAR SASMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /260 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000039/2023
115	D-CRLMC/33450/2024 CRLMC/4264/2024	JASHJIT KAUR@JASHJEET KAUR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	AINTHAPALI /246 /2018 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002302/2018
116	D-CRLMC/33610/2024 CRLMC/4265/2024	MALATI MAHAPATRA VS STATE OF ODISHA	ANSHUMAN PANDA VS	OUPADA /55 /2009 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000338/2009
117	D-CRLMC/33677/2024 CRLMC/4266/2024	KALYANI BEHERA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	CDA-II /46 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000287/2023
118	D-CRLMC/33142/2024 CRLMC/4267/2024	KARTIKA LAMA @ BAHADUR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JEYPORE SADAR /104 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000042/2021
119	D-CRLMC/33406/2024 CRLMC/4268/2024	RASHMI RANJAN SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 S.D.J.M.,JAJPUR(Jajapur) CRMC/0002223/2024
120	D-CRLMC/33105/2024 CRLMC/4269/2024	SOUBHAGYA PATRA VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	SAMBALPUR VIGILANCE /32 /2022 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000005/2024
121	D-CRLMC/33109/2024 CRLMC/4270/2024	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh) CRREV/0000006/2024
122	D-CRLMC/33468/2024 CRLMC/4271/2024	SANTOSH KU. NAHAK @ SAHTOSH NAHAK @ BANA NAHAK @ SANTOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /697 /2023 JMFC, POLSARA(Ganjam) GR/0000689/2023
123	D-CRLMP/24772/2024 CRLMP/1514/2024	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	PRABIR KUMAR DAS VS	/ /0 (//
124	D-CRLMP/29693/2024 CRLMP/1515/2024	BISHNU AGARWAL@BISHNU PRASAD AGARWAL VS PUNAM AGRAWAL	SANTOSH KUMAR NANDA VS	/ /0 (//
125	D-CRLMP/32808/2024	RENUBALA PAHI	BISWAJIT NAYAK	PANIKOILI /384 /2024

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	CRLMP/1516/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/33493/2024 CRLMP/1517/2024	NRUSINGH PRASAD SUNDARAY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 () //
127	D-CRLMP/30695/2024 CRLMP/1518/2024	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	CHANDAPUR /40 /2023 () //
128	D-CRLMP/33286/2024 CRLMP/1519/2024	PRASANTA KUMAR BHUYAN VS SUB DIVISIONAL MAGISTRATE, BALASORE	RASHMI RANJAN DAS VS	//0 A.D.J.,BALASORE(Baleshwar) CRREV/0000027/2021
129	D-CRLMP/32699/2024 CRLMP/1520/2024	DHIRENDRA SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MANCHESWAR P.S. /321 /2022 () //
130	D-CRLMP/32938/2024 CRLMP/1521/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	//0 () //
131	D-CRLMP/32834/2024 CRLMP/1522/2024	REBATI SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	GHATAGAON /1 /2023 () //
132	D-CRLMP/33276/2024 CRLMP/1523/2024	SOBHAGINI SINGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 J.M.F.C.,KANTAMAL(Baudh) ICC/0000003/2023
133	D-CRLMP/30364/2024 CRLMP/1524/2024	KALPANA SAHU @ SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	JANKIA P.S. /174 /2024 () //
134	D-CRLMP/33074/2024 CRLMP/1525/2024	KANHU CHARAN SAMAL VS STATE OF ODISHA	ADWITIYA SATPATHY VS	BARI /202 /2024 () //
135	D-CRLMP/33131/2024 CRLMP/1526/2024	DOABA INDUSTRIAL AND TRADING COMPANY PVT. LTD., HARYANA VS REPUBLIC OF INDIA, CENTRAL BUREAU OF INVESTIGATION, BBSR	AMIT PATTNAIK VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000032/1994
136	D-CRLREV/31063/2024 CRLREV/655/2024	INDRAMANI BUDEK VS	ADITI HOTA VS	BELPARA /239 /2022 1ST ADDL SESSIONS JUDGE CUM PO,C

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137	D-CRLREV/32246/2024 CRLREV/656/2024	STATE OF ODISHA BABJI BHIMASINGI@BHIMASINGI BABJI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CRA/0000031/2024 GUNUPUR /162 /2022 A.D.J., GUNUPUR(Rayagada) CT/0000092/2022
138	D-CRLREV/32656/2024 CRLREV/657/2024	SANDEEP MITRA VS PRIYA PAUL	KALPATARU MISHRA VS	//0 1ST ADJ,CUTTACK(Cuttack) CRA/0000004/2024
139	D-CRLREV/33593/2024 CRLREV/658/2024	LAXMIDHAR TRIPATHY VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	BHUBANESWAR VIGILANCE /37 /2004 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/0000097/2006
140	D-CRLREV/33696/2024 CRLREV/659/2024	KOUSHIKA GARNAIK@GARNAYAK VS NANDINI GARNAIK	PRAJIT KUMAR PRADHAN VS	//0 A.D.J.,DEOGARH(Debagarh) CRA/0000015/2023
141	D-FAO/47075/2024 FAO/522/2024	LAXMI RANI DAS VS UNION OF INDIA	BISHNU BRATA SINGH VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000055/2023
142	D-LAA/46332/2024 LAA/40/2024	SARASWATI DAS VS COLLECTOR,JAGATSINGHPUR	KISHORE KUMAR JENA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000200/2003
143	D-MACA/43705/2024 MACA/1133/2024	SABITA OJHA VS BIKASH PARIDA	DEBASIS PATTNAIK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000964/2016
144	D-MACA/43709/2024 MACA/1134/2024	THE DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LTD, CUTTACK VS RAMA KETAKI	ADAM KLI KHAN VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000024/2022
145	D-MACA/45512/2024 MACA/1135/2024	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS MAYADHAR BARIK	BIJOY DASMOHAPATRA VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000091/2021
146	D-MACA/44065/2024 MACA/1136/2024	PURNA CHANDRA PRADHAN VS DEBASISH MISHRA	BINAYAK PRASAD MOHANTY VS	// IV MACT,PURI(Puri) MACT/0000111/2013
147	D-MACA/47300/2024 MACA/1137/2024	CHAKRADHAR MALLIK VS MANOJ KUMAR MOHARANA	PRADEEP KUMAR MISHRA VS	// III MACT,JAJPUR(Jajapur) Mac/0000030/2016

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148	D-MACA/47313/2024 MACA/1138/2024	SIBA PRASAD SAHOO VS RANJAN KUMAR PATRA	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000275/2008
149	D-MATA/44211/2024 MATA/396/2024	SOBHAN KUMAR SAHU VS PRITIANSHU PRIYADARSINI BISWAL	SATYANARAYAN MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000424/2016
150	D-MATA/46486/2024 MATA/397/2024	PADMANAVA KHAMARI VS SUBHASHREE JENA@KHAMARI	MANAS KUMAR CHAND VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000240/2023
151	D-MSA/47161/2024 MSA/43/2024	M/S. HI TECH ESTATED AND PROMOTERS PVT.LTD., BBSR VS ASIS PANDA	DEBASHIS NANDA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000016/2020
152	D-OTAPL/46994/2024 OTAPL/51/2024	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. MGM MINERALS LIMITED,KEONJHAR	TUSHAR KANTI SATAPATHY,SR.SC VS	// (//
153	D-RPFAM/43938/2024 RPFAM/324/2024	NAKSHYATRAMALA SAHU VS SARAT CHANDRA SAHU	RAJU KUMAR SATPATHY VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000218/2021
154	D-RPFAM/44400/2024 RPFAM/325/2024	HADIBANDHU JENA VS JAYASHREE JENA	ACHYUTANANDA PATTANAIAK VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000294/2021
155	D-RPFAM/44051/2024 RPFAM/326/2024	SURYAMANI ROUT VS SUBHASHMITA ROUT	SUJATA JENA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000141/2021
156	D-RPFAM/47262/2024 RPFAM/327/2024	NIBEDITA PATNAIK VS PRAFULLA KUMAR PATNAIK	DEBASISH PATNAIK VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000118/2019
157	D-RSA/45858/2024 RSA/404/2024	RABEYA KHATOON VS BHADRAK MUNICIPALITY	SAMIR KUMAR MISHRA (SR.ADV.) VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000045/2017
158	D-RSA/46473/2024 RSA/405/2024	GRAM VIKAS, GANJAM VS NARAYANA PRADHAN	BIGYAN KUMAR SHARMA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000036/2023
159	D-RSA/46939/2024	RAIMUNI HEMBRAM	PRAKASH RANJAN BARIK	//

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	RSA/406/2024	VS KAIRA HEMBRAM	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000006/2020
160	D-RSA/43658/2024 RSA/407/2024	SATYA KUMAR SAHU VS KISHORE SAHU	BIBHUTI BHUSAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(O RFA/0000009/2023
161	D-RSA/47185/2024 RSA/408/2024	BHANUMATI BISOYI VS URBASI @ URI SWAIN	GOPAL KRISHNA BEHERA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000033/2021
162	D-RSA/46979/2024 RSA/409/2024	BAISHNAB MALLIK VS ARUNA MALLIK	HIMANSU SEKHAR SATAPATHY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000050/2013
163	D-RSA/45957/2024 RSA/410/2024	KARUNAKAR PRUSTY VS RUKMANI BEHERA	SAMIR KUMAR MISHRA, (SR.ADV) VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000089/2017
164	D-RVWPET/42576/2024 RVWPET/273/2024	ODISHA LIFT IRRIGATION CORPORATION LTD,KHURDA VS THE COLLECTOR-CUM- DISTRICT MAGISTRATE, GANJAM	ASHOK KUMAR PANIGRAHI VS	// () //
165	D-RVWPET/43042/2024 RVWPET/274/2024	NIRMAL SINGH VS SURENDER SINGH CHHABRA	JAGAJIBAN PRADHAN VS	// () //
166	D-RVWPET/45559/2024 RVWPET/275/2024	PANKAJ KUMAR DHADA VS RAMAMANI ROUT	MANAS KUMAR SWAIN VS	// () //
167	D-RVWPET/47490/2024 RVWPET/276/2024	BASANTI AMATA @ KALTA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// () //
168	D-RVWPET/41880/2024 RVWPET/277/2024	ASST COMMISSIONER OF CGST AND CENTRAL EXCISE,ANGUL VS M/S SIDHARTH ENGINEERING,ANGUL	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
169	D-SAO/47244/2024 SAO/17/2024	AJIT DASH VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS	// ASST.COMMISSIONER OF ENDOWMEN Fa/0000002/2023
170	D-TRP(C)/46978/2024 TRP(C)/356/2024	MAMATAMANI SINGH VS	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma

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171	D-TRP(C)/47016/2024 TRP(C)/357/2024	BUDHURAM SINGH NANDITA RAI VS RAJAT RANJAN NAG	KIRTAN BADHEI VS	CP/0000146/2024 // JUDGE FAMILY COURT,ROURKELA(Su CP/0000129/2024
172	D-TRP(C)/47108/2024 TRP(C)/358/2024	SHREEMA ROUT VS DEBENDU SEKHAR BARAL	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000358/2023
173	D-TRP(C)/47171/2024 TRP(C)/359/2024	PRATICHI PATRA VS UMESH PRUSTY	RABINDRA KUMAR PRUSTY VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000575/2024
174	D-TRP(C)/47270/2024 TRP(C)/360/2024	SUNANDA PATRA VS KRUSHNA CHANDRA PATRA	BIJAY KUMAR BEHERA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May Mat/0000181/2024
175	D-TRPCRL/33240/2024 TRPCRL/97/2024	MAHENDRA SAHU VS STATE OF ODISHA(VIG.)	SACHIDANANDA SAHOO VS	SAMBALPUR VIGILANCE /16 /2015 SPECIAL JUDGE(VIG),BARGARH(Bargar CT/0000040/2015
176	D-WA/46914/2024 WA/3075/2024	STATE ELECTION COMMISSION, BBSR VS ASHOK JENA	BIJAYA KUMAR DASH VS	// () //
177	D-WA/46918/2024 WA/3076/2024	STATE ELECTION COMMISSION, BBSR VS K. RAJALAXMI DAS	BIJAYA KUMAR DASH VS	// () //
178	D-WA/47239/2024 WA/3077/2024	PRIYANKA GOUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
179	D-WA/47252/2024 WA/3078/2024	ARUN KUMAR MAHAKUDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //
180	D-WA/46853/2024 WA/3079/2024	STATE OF ODISHA VS MADAN MOHAN BASTIA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
181	D-WA/46854/2024 WA/3080/2024	STATE OF ODISHA VS BIRANCHI KUMAR JENA	DEBASIS NAYAK,A.G.A VS	// () //

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182	D-WA/46855/2024 WA/3081/2024	STATE OF ODISHA VS JAGANNATH BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
183	D-WA/46867/2024 WA/3082/2024	STATE OF ODISHA VS BANAMALI LENKA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
184	D-WA/46884/2024 WA/3083/2024	STATE OF ODISHA VS BAIRAGI SATAPATHY	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
185	D-WA/46916/2024 WA/3084/2024	STATE ELECTION COMMISSION, BBSR VS DURGA PRASAD MOHANTY	BIJAYA KUMAR DASH VS	// 0 //
186	D-WA/46963/2024 WA/3085/2024	SASHI BHUSAN PANIGRAHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
187	D-WA/47225/2024 WA/3086/2024	SANJAY KUMAR SAMANTARA VS STATE OF ODISHA	PALLAVI MOHANTY VS	// 0 //
188	D-WA/43062/2024 WA/3087/2024	STATE OF ODISHA VS SUKANTA KISHORE DASH	BIPLAB MOHANTY, A.G.A. VS	// 0 //
189	D-WA/46925/2024 WA/3088/2024	STATE OF ODISHA VS PITAMBAR PANDA	SASWAT DAS, A.G.A. VS	// 0 //
190	D-WA/46924/2024 WA/3089/2024	STATE OF ODISHA VS SHYAMAGHAN SAHU	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
191	D-WA/47037/2024 WA/3090/2024	STATE OF ODISHA VS PRATAP CHANDRA MALLICK	SASWAT DAS,A.G.A VS	// 0 //
192	D-WP(C)/45682/2024 WP(C)/27891/2024	SIMANCHALA MOHAPATRA @ SIMANCHAL MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR PARIDA VS	// 0 //
193	D-WP(C)/47120/2024	PRADEEP KUMAR AGRAWAL	ALOK KUMAR PANDA	//

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	WP(C)/27892/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/46945/2024 WP(C)/27893/2024	M/S. P M CONTRACTORS PVT LTD.,BHUBANESWAR VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
195	D-WP(C)/47007/2024 WP(C)/27894/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
196	D-WP(C)/47221/2024 WP(C)/27895/2024	SATRUGHNA JENA VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	SUBASH CHANDRA ACHARYA VS	// 0 //
197	D-WP(C)/46680/2024 WP(C)/27896/2024	SARAT CHANDRA ROUT VS STATE OF ODISHA	PADMANAV SETHY VS	// 0 //
198	D-WP(C)/44934/2024 WP(C)/27897/2024	SRIDHAR MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
199	D-WP(C)/44959/2024 WP(C)/27898/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
200	D-WP(C)/46026/2024 WP(C)/27899/2024	PRADIP KUMAR CHAKRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
201	D-WP(C)/44412/2024 WP(C)/27900/2024	RANJAN KUMAR OJHA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
202	D-WP(C)/47459/2024 WP(C)/27901/2024	JAYASMITA KABAT VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
203	D-WP(C)/45114/2024 WP(C)/27902/2024	ALIKA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
204	D-WP(C)/46973/2024 WP(C)/27903/2024	HIRA DEI MAJHI VS	BHASKAR SAMANTARAY VS	// 0

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205	D-WP(C)/45702/2024 WP(C)/27904/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS DISCIPLINARY AUTHORITY CUM DISTRICT JUDGE GANJAM, BERHAMPUR	AUROVINDA MOHANTY VS	// // 0 //
206	D-WP(C)/44800/2024 WP(C)/27905/2024	SATYABHAMA BEHERA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
207	D-WP(C)/45748/2024 WP(C)/27906/2024	PUSPALATA MOHAPATRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
208	D-WP(C)/45119/2024 WP(C)/27907/2024	HRUSIKESH PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
209	D-WP(C)/43012/2024 WP(C)/27908/2024	MAYANK KUMARI DEO VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
210	D-WP(C)/45750/2024 WP(C)/27909/2024	SANJUKTA DEBATA VS DEBTS RECOVERY TRIBUNAL, CUTTACK	TUSHAR KANTA NAYAK VS	// 0 //
211	D-WP(C)/47556/2024 WP(C)/27910/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	// 0 //
212	D-WP(C)/46950/2024 WP(C)/27911/2024	DINABANDHU MUNDA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
213	D-WP(C)/45259/2024 WP(C)/27912/2024	BRUNDABAN MUDULI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
214	D-WP(C)/45756/2024 WP(C)/27913/2024	NIRAKAR CHOUDHURY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
215	D-WP(C)/45284/2024 WP(C)/27914/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION	SIDHARTH PRASAD DAS VS	// 0 //

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216	D-WP(C)/45287/2024 WP(C)/27915/2024	CHANDRAMANI BEHERA VS STATE OF ODISHA	SURYAKANTA PALAI VS	// 0 //
217	D-WP(C)/46781/2024 WP(C)/27916/2024	ANANTA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
218	D-WP(C)/45297/2024 WP(C)/27917/2024	JASOBANT SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
219	D-WP(C)/45219/2024 WP(C)/27918/2024	TRIPATI PADHY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
220	D-WP(C)/46763/2024 WP(C)/27919/2024	ABANI KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
221	D-WP(C)/46393/2024 WP(C)/27920/2024	DR.SNIGDHA PRAVA MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
222	D-WP(C)/45301/2024 WP(C)/27921/2024	BALGOPAL DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
223	D-WP(C)/45221/2024 WP(C)/27922/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
224	D-WP(C)/45302/2024 WP(C)/27923/2024	USHASI NAYAK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
225	D-WP(C)/46049/2024 WP(C)/27924/2024	SANJUKTA SAHOO VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
226	D-WP(C)/45323/2024 WP(C)/27925/2024	KAILASH CHANDRA GURU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
227	D-WP(C)/46687/2024	HEALTH CARE HOSPITAL, KENDRAPARA	UMAKANTA MISHRA	//

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	WP(C)/27926/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45334/2024 WP(C)/27927/2024	MAKARA MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
229	D-WP(C)/45759/2024 WP(C)/27928/2024	AMIYA KUMAR TRIPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
230	D-WP(C)/47116/2024 WP(C)/27929/2024	SANKARI DEI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
231	D-WP(C)/45760/2024 WP(C)/27930/2024	RADHU PRADHAN VS THE MANAGING DIRECTOR, ODISHA STATE SEEDS CORPORATION LTD., BBSR	SHASHI BHUSAN JENA VS	// 0 //
232	D-WP(C)/45633/2024 WP(C)/27931/2024	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS THE REGISTRAR-CUM-SECY, OHRC, BBSR	PRASANTA KUMAR TRIPATHY VS	// 0 //
233	D-WP(C)/46789/2024 WP(C)/27932/2024	SUNITA KUMARI PATTANAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
234	D-WP(C)/45844/2024 WP(C)/27933/2024	SUB-DIVISIONAL OFFICER (ELECT.), ELECTRICAL SUB-DIVISION, KUCHINDA, TPW VS RATNABATI PATEL	PRASANTA KUMAR TRIPATHY VS	// 0 //
235	D-WP(C)/45383/2024 WP(C)/27934/2024	DURGAMADHAB TRIPATHY VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
236	D-WP(C)/45761/2024 WP(C)/27935/2024	BALABHADRA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
237	D-WP(C)/46791/2024 WP(C)/27936/2024	SIMANCHALA MAHAPATRO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
238	D-WP(C)/45419/2024 WP(C)/27937/2024	MANJULATA TARAI VS	UMAKANT SAHOO VS	// 0

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239	D-WP(C)/46662/2024 WP(C)/27938/2024	STATE OF ODISHA SADASIVA LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
240	D-WP(C)/46848/2024 WP(C)/27939/2024	BHABANI SANKAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
241	D-WP(C)/45808/2024 WP(C)/27940/2024	MANORANJAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
242	D-WP(C)/46669/2024 WP(C)/27941/2024	PRATIBHA ROY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //
243	D-WP(C)/47303/2024 WP(C)/27942/2024	KAMAL BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
244	D-WP(C)/47576/2024 WP(C)/27943/2024	DR.JHASAKETAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
245	D-WP(C)/45540/2024 WP(C)/27944/2024	HARI KHEMUNDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
246	D-WP(C)/46568/2024 WP(C)/27945/2024	SUNIL KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
247	D-WP(C)/45051/2024 WP(C)/27946/2024	SANTILATA SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
248	D-WP(C)/45543/2024 WP(C)/27947/2024	RABINARAYANA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
249	D-WP(C)/42923/2024 WP(C)/27948/2024	SUBHASHREE PANDI @ SUBHASREE PANDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //

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250	D-WP(C)/45053/2024 WP(C)/27949/2024	ASHAMANI PAIKRAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/45516/2024 WP(C)/27950/2024	RAGHUNATH DAKUA VS THE COLLECTOR, GANJAM	PRAFULLA KUMAR RATH VS	// 0 //
252	D-WP(C)/45671/2024 WP(C)/27951/2024	NIRANJAN SAHOO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
253	D-WP(C)/45546/2024 WP(C)/27952/2024	RABINARAYAN MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/45522/2024 WP(C)/27953/2024	SURENDRA PRASAD MAHAKUD VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/44502/2024 WP(C)/27954/2024	MAYANK KUMARI DEO VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
256	D-WP(C)/47284/2024 WP(C)/27955/2024	MANOHAR CHOUDHURY VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
257	D-WP(C)/45378/2024 WP(C)/27956/2024	SAMARENDRA CHOUDHURY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
258	D-WP(C)/45550/2024 WP(C)/27957/2024	MALLIKA DANDSENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/45817/2024 WP(C)/27958/2024	NAKA RAMUDU @ N.RAMUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
260	D-WP(C)/45603/2024 WP(C)/27959/2024	DIBAKAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
261	D-WP(C)/47457/2024	KAMALAKANTA SWAIN	DEBASISH PATNAIK	//

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	WP(C)/27960/2024	VS	VS	0
		SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR		//
262	D-WP(C)/45529/2024	CHITTARANJAN NAYAK	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/27961/2024	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/47456/2024	KAMALAKANTA SWAIN	DEBASISH PATNAIK	//
	WP(C)/27962/2024	VS	VS	0
		SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR		//
264	D-WP(C)/45566/2024	NARESH KUMAR NAYAK	SUDEEP KUMAR SARANGI	//
	WP(C)/27963/2024	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/45769/2024	HEMANTA KUMAR BHOI	GYANA RANJAN SETHI	//
	WP(C)/27964/2024	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/47549/2024	SISIR KANTA PANDA	SOUMYA MISHRA	//
	WP(C)/27965/2024	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/45818/2024	NALINI PRAVA MEHER	KRISHNA CHANDRA SAHU	//
	WP(C)/27966/2024	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/47380/2024	RAJASHREE NAYAK	ASHIS KUMAR MISHRA	//
	WP(C)/27967/2024	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/45568/2024	BARIKA PATRA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/27968/2024	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/46198/2024	M/S SEASIDE UTILITIES PVT. LTD., BBSR	RAMESH CHANDRA JENA	//
	WP(C)/27969/2024	VS	VS	0
		THE UNION OF INDIA		//
271	D-WP(C)/46519/2024	KSHETRAMANI MALLICK	SATYA NARAYAN MISHRA 4	//
	WP(C)/27970/2024	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/46948/2024	SIBA SANKAR MURMU	SWOYAM PRABHU JENA	//
	WP(C)/27971/2024	VS	VS	0

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273	D-WP(C)/45569/2024 WP(C)/27972/2024	STATE OF ODISHA PRASANTA KUMAR PANI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/46536/2024 WP(C)/27973/2024	STATE OF ODISHA SAROJINI LAKRA VS	SANTOSH KUMAR SWAIN VS	// // ()
275	D-WP(C)/47422/2024 WP(C)/27974/2024	STATE OF ODISHA DHALANI RANA VS	SATYA RANJAN PATI VS	// // ()
276	D-WP(C)/46989/2024 WP(C)/27975/2024	STATE OF ODISHA PRADEEP KUMAR KAR VS	BIPLAB KUMAR DASH VS	// // ()
277	D-WP(C)/45796/2024 WP(C)/27976/2024	THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR BIKASH PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
278	D-WP(C)/47583/2024 WP(C)/27977/2024	STATE OF ODISHA RASMITA GARNAIK VS	SATYA RANJAN PATI VS	// // ()
279	D-WP(C)/45802/2024 WP(C)/27978/2024	STATE OF ODISHA PRIYADARSINI PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
280	D-WP(C)/47441/2024 WP(C)/27979/2024	STATE OF ODISHA DILIP KUMAR SWAIN VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
281	D-WP(C)/45573/2024 WP(C)/27980/2024	DEPUTY DIRECTOR, DGGI, BBSR SREEKANTA PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
282	D-WP(C)/45803/2024 WP(C)/27981/2024	STATE OF ODISHA MURALI KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
283	D-WP(C)/45575/2024 WP(C)/27982/2024	STATE OF ODISHA BHUBANESWAR GIRI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/47189/2024 WP(C)/27983/2024	UMESH CHANDRA PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
285	D-WP(C)/46007/2024 WP(C)/27984/2024	M/S SUSHRI TRADERS VS ADDI COMMISSIONER OF GOODS AND SERVICE TAX	UMESH CHANDRA BEHURA VS	// 0 //
286	D-WP(C)/46883/2024 WP(C)/27985/2024	NATABAR BARIK VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/46046/2024 WP(C)/27986/2024	M/S. QUALICUM SOLUTIONS PVT.LTD VS THE CHIEF COMMISSIONER CT AND GST, ODISHA CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
288	D-WP(C)/45805/2024 WP(C)/27987/2024	TUKUNA CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
289	D-WP(C)/47182/2024 WP(C)/27988/2024	SWATI PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
290	D-WP(C)/45885/2024 WP(C)/27989/2024	ANNADA PRASAD TRIPATHY VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/46958/2024 WP(C)/27990/2024	ANNAPURNA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
292	D-WP(C)/45834/2024 WP(C)/27991/2024	DAMBARUDHAR TANDI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
293	D-WP(C)/45886/2024 WP(C)/27992/2024	ANIL MOHAPATRA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
294	D-WP(C)/47432/2024 WP(C)/27993/2024	AJIT BARAN PANDA VS DEPUTY DIRECTOR, DGGI, BBSR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
295	D-WP(C)/46482/2024	ASTAMI BARIK	JUGALA KISHORE PANDA	//

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	WP(C)/27994/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47671/2024 WP(C)/27995/2024	KRUSHNAPRIYA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
297	D-WP(C)/47345/2024 WP(C)/27996/2024	PARBATI ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
298	D-WP(C)/44454/2024 WP(C)/27997/2024	ESSEL MINING AND INDUSTRIES LTD, KOLKATA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
299	D-WP(C)/43819/2024 WP(C)/27998/2024	SITANATHA DAS MOHAPATRA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
300	D-WP(C)/47393/2024 WP(C)/27999/2024	M/S CHANDRIKA ENTERPRISES, CUTTACK VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
301	D-WP(C)/45839/2024 WP(C)/28000/2024	RAJENDRA DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
302	D-WP(C)/47349/2024 WP(C)/28001/2024	MANOJ KUMAR NETAM VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
303	D-WP(C)/47596/2024 WP(C)/28002/2024	UMESH UGAR VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
304	D-WP(C)/45888/2024 WP(C)/28003/2024	ANNADA PRASAD TRIPATHY VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/46952/2024 WP(C)/28004/2024	DINESH KUMAR PALLAI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
306	D-WP(C)/45882/2024 WP(C)/28005/2024	DR. RASHMIBALA MAHANTA VS	ASISH KUMAR RAY VS	// 0

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307	D-WP(C)/47002/2024 WP(C)/28006/2024	STATE OF ODISHA BAIDHARA SINGH @ BAIDHAR SINGH VS	JAJATI KESHARI KHUNTIA VS	// // 0
308	D-WP(C)/47598/2024 WP(C)/28007/2024	STATE OF ODISHA JALANDHAR MUNA VS	SAURAV TIBREWAL VS	// // 0
309	D-WP(C)/44886/2024 WP(C)/28008/2024	STATE OF ODISHA BAIJAYANTI NAIK VS	SATYABRATA SATAPATHY VS	// // 0
310	D-WP(C)/45887/2024 WP(C)/28009/2024	STATE OF ODISHA AIIMS, BHUBANESWAR VS	AUROVINDA MOHANTY VS	// // 0
311	D-WP(C)/45901/2024 WP(C)/28010/2024	DHARITRI SWAIN PURNA CHANDRA KAR VS	SAKTIDHARA MISHRA VS	// // 0
312	D-WP(C)/46921/2024 WP(C)/28011/2024	STATE OF ODISHA JBS CONSTRUCTION PVT LTD, KHURDA VS	SUKANTA KUMAR DALAI VS	// // 0
313	D-WP(C)/45508/2024 WP(C)/28012/2024	STATE OF ODISHA NARAYAN SAHU VS	SAMEER GUPTA VS	// // 0
314	D-WP(C)/47133/2024 WP(C)/28013/2024	UNION OF INDIA PAWAN AGARWAL VS	ABHINASH BARIK VS	// // 0
315	D-WP(C)/45214/2024 WP(C)/28014/2024	STATE OF ORISSA SURESH KUMAR RANA VS	AMIT KUMAR SAA VS	// // 0
316	D-WP(C)/47403/2024 WP(C)/28015/2024	STATE OF ODISHA SUCHISMITA SINGH VS	GOPAL PRASAD JENA VS	// // 0
317	D-WP(C)/45903/2024 WP(C)/28016/2024	THE STATE OF ODISHA MANAS RANJAN MOHANTY VS	SAKTIDHARA MISHRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/46709/2024 WP(C)/28017/2024	SANJUKTA MAHARANA VS DIPANJALI MAHARANA	SUKANTA KUMAR DALAI VS	// () //
319	D-ABLAPL/33566/2024 ABLAPL/12703/2024	SANTOSH KHARA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	KORAPUT TOWN /290 /2024 () //
320	D-ABLAPL/33685/2024 ABLAPL/12704/2024	JUGALA NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUNUPUR /216 /2024 () //
321	D-ABLAPL/32118/2024 ABLAPL/12705/2024	HRUSHIKESH BHOI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BHATILI /322 /2024 () //
322	D-ABLAPL/33438/2024 ABLAPL/12706/2024	S. NAGESWAR @ SISA NAGESWAR RAO VS STATE OF ODISHA	ANIRUDHA DAS VS	MACHHKUND /26 /2024 () //
323	D-ABLAPL/33441/2024 ABLAPL/12707/2024	SHEIKH JAINUL @ JAINUL SHEIKH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /192 /2024 () //
324	D-ABLAPL/33746/2024 ABLAPL/12708/2024	BHASKAR RAO NEKKANTI @ N. BHASKAR RAO VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	S.P.(CID-CRL),CUTTACK /10 /2011 () //
325	D-ABLAPL/33881/2024 ABLAPL/12709/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHURDA P.S. /766 /2023 () //
326	D-ABLAPL/33445/2024 ABLAPL/12710/2024	DIPAK SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000091/2024
327	D-ABLAPL/31847/2024 ABLAPL/12711/2024	DEBENDRA KUMAR PARIJA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /273 /2024 () //
328	D-ABLAPL/33644/2024 ABLAPL/12712/2024	MATLUB ALLI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CUTTACK SADAR /553 /2024 () //
329	D-ABLAPL/33065/2024	BADAL DEURI	ASHOK KUMAR JENA	TIGIRIA /191 /2024

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	ABLAPL/12713/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/33134/2024 ABLAPL/12714/2024	PRAMOD KUMAR PATTANAİK @ BİDESHİ PATTANAİK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /220 /2023 () //
331	D-ABLAPL/33661/2024 ABLAPL/12715/2024	KANHU CHARAN PADHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /726 /2024 () //
332	D-ABLAPL/33135/2024 ABLAPL/12716/2024	LALA ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /190 /2023 () //
333	D-ABLAPL/33719/2024 ABLAPL/12717/2024	SANKARSAN BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DHARMASALA /800 /2024 () //
334	D-ABLAPL/33211/2024 ABLAPL/12718/2024	KUNA SABAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D 2(B)CC/000013/2024
335	D-ABLAPL/32768/2024 ABLAPL/12719/2024	KRUSHNA CHANDRA SATNAMI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBİL /297 /2024 () //
336	D-ABLAPL/33169/2024 ABLAPL/12720/2024	SRIKANTA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /203 /2024 () //
337	D-ABLAPL/33613/2024 ABLAPL/12721/2024	JITU @ JITENDRA MALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NISCHINTAKOILI /110 /2024 () //
338	D-ABLAPL/33253/2024 ABLAPL/12722/2024	D.JANU @ DHANALA JANU VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	RAYAGADA TOWN /179 /2023 () //
339	D-ABLAPL/33642/2024 ABLAPL/12723/2024	BHAIRAB PRASAD JENA VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //
340	D-ABLAPL/33716/2024 ABLAPL/12724/2024	ABALA SANDHA @ SUBAKANA SANDHA VS	JAYADEBA BEHERA VS	BELPARA /297 /2024 ()

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341	D-ABLAPL/33316/2024 ABLAPL/12725/2024	STATE OF ODISHA PRIYABRATA DASH @ KANHA VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /191 /2024 ()
342	D-ABLAPL/33727/2024 ABLAPL/12726/2024	STATE OF ODISHA SUSANT KUMAR RANASINGH VS	JYOTIRMAYA SAHOO VS	// NACHUNI /362 /2024 ()
343	D-ABLAPL/33756/2024 ABLAPL/12727/2024	STATE OF ODISHA BIBHUTI SAMAL VS	PRASANTA KUMAR SATAPATHY VS	// JAGATSINGPUR /863 /2023 ()
344	D-ABLAPL/33799/2024 ABLAPL/12728/2024	STATE OF ODISHA SRI CHITTARANJAN PILLA VS	LALITENDU MISHRA VS	// // ()
345	D-ABLAPL/32509/2024 ABLAPL/12729/2024	STATE OF ODISHA PAPI PRADHAN VS	PRAKASH KUMAR MISHRA VS	// BANTALA /180 /2023 ()
346	D-ABLAPL/33018/2024 ABLAPL/12730/2024	STATE OF ODISHA DILLIP KUMAR DAS VS	MD.SAMIM AKTAR VS	// NIKIRAI /331 /2024 ()
347	D-ABLAPL/33427/2024 ABLAPL/12731/2024	STATE OF ODISHA PRIYANSHU KASHYAP VS	ARJUNA CHARANA BEHERA VS	// MURUDA /402 /2023 ()
348	D-ABLAPL/33322/2024 ABLAPL/12732/2024	STATE OF ODISHA SUMAN NAYAK VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /285 /2024 ()
349	D-ABLAPL/33333/2024 ABLAPL/12733/2024	STATE OF ODISHA NALARAJ SAHU VS	JNYANANANDA PANDA VS	// GOLAMUNDA /161 /2024 ()
350	D-ABLAPL/33864/2024 ABLAPL/12734/2024	STATE OF ODISHA MASTERAM SABAR VS	SATYA NARAYAN MISHRA 4 VS	// KHARIAR /361 /2023 ()
351	D-ABLAPL/33866/2024 ABLAPL/12735/2024	STATE OF ODISHA BINOD HATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// // // ()

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352	D-ABLAPL/33869/2024 ABLAPL/12736/2024	SUNITA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
353	D-ABLAPL/33501/2024 ABLAPL/12737/2024	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	KABIRAJ SAHOO VS	BANAPUR P.S. /245 /2024 () //
354	D-ABLAPL/33873/2024 ABLAPL/12738/2024	INDRAMANI NAHAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
355	D-ABLAPL/33550/2024 ABLAPL/12739/2024	JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHARATPUR PS /633 /2024 () //
356	D-ABLAPL/33888/2024 ABLAPL/12740/2024	SK. RAFIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /384 /2024 () //
357	D-ABLAPL/33572/2024 ABLAPL/12741/2024	RANJULATA BALIARSINGH VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	CUTTACK SADAR /607 /2024 () //
358	D-ABLAPL/32872/2024 ABLAPL/12742/2024	SATRUGHNA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /454 /2024 () //
359	D-ABLAPL/33687/2024 ABLAPL/12743/2024	PRATAP NAYAK @ PRATAP CHANDRA NAYAK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SORO /912 /2024 () //
360	D-ABLAPL/33806/2024 ABLAPL/12744/2024	BHARAT SUNDARAY @ BHARAT SUNDARA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	NACHUNI /356 /2024 () //
361	D-ABLAPL/33754/2024 ABLAPL/12745/2024	MD. SABIRUDDIN KHAN @ JADUA KHAN VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /347 /2024 () //
362	D-ABLAPL/33268/2024 ABLAPL/12746/2024	JAGA @JEEBAN JYOTI DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALASORE TOWN /340 /2024 () //
363	D-ABLAPL/33758/2024	JYOTI PRAKASH GIRI	LALITENDU BHUYAN	KEONJHAR TOWN /519 /2024

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	ABLAPL/12747/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/33796/2024 ABLAPL/12748/2024	SANTOSH DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /826 /2024 () //
365	D-ABLAPL/33738/2024 ABLAPL/12749/2024	GYANARANJAN PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /261 /2024 () //
366	D-ABLAPL/33398/2024 ABLAPL/12750/2024	SARBESWAR SWAIN @ PRADHAN @ CHINTU VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NAYAGARH /172 /2021 () //
367	D-ABLAPL/33797/2024 ABLAPL/12751/2024	LAKAKAPU RANJAN RAO @ L.RANJAN RAO @ RABI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /99 /2024 () //
368	D-ABLAPL/33429/2024 ABLAPL/12752/2024	ANANTA OJHA VS STATE OF ODISHA	PRIYABRATA MOHAPATRA VS	SALIPUR /408 /2024 () //
369	D-ABLAPL/33845/2024 ABLAPL/12753/2024	HRUSIKESH SAHOO @ SAHU VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	/ /0 () //
370	D-ABLAPL/33851/2024 ABLAPL/12754/2024	NRUSINGHA CHARAN MOHAPATRA VS STATE OF ODISHA	PARSURAM PANDA VS	KENDRAPARA /232 /2024 () //
371	D-ABLAPL/33805/2024 ABLAPL/12755/2024	DEBA @ DEBENDRA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJKANIKA /433 /2024 () //
372	D-ABLAPL/33751/2024 ABLAPL/12756/2024	SK. RAHIMUDDIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	/ /0 () //
373	D-ABLAPL/33810/2024 ABLAPL/12757/2024	SAGAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	GOBINDAPUR /223 /2024 () //
374	D-ABLAPL/33562/2024 ABLAPL/12758/2024	GAGAN BIHARI BISWAL VS	SUSANTA KUMAR ROUT VS	DHENKANAL TOWN /597 /2024 ()

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375	D-ABLAPL/33852/2024 ABLAPL/12759/2024	STATE OF ODISHA RAKESH SUKULA @ RAKESH BEHERA VS STATE OF ODISHA	ASHUTOS DASH VS	// CHANDRASEKHARPUR /736 /2024 ()
376	D-ABLAPL/33859/2024 ABLAPL/12760/2024	SURA @ SURENDRA NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// JANKIA P.S. /355 /2024 ()
377	D-ABLAPL/33601/2024 ABLAPL/12761/2024	AKHIRA @ SAMBHUNATH @ SHAMBHUNATH MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// / /0 J.M.F.C.(CITY),BALASORE(Baleshwar)
378	D-ABLAPL/33025/2024 ABLAPL/12762/2024	RAMA CHANDRA PRADHAN @ RAMA CH. PRADHAN VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	2(A)CC/0000261/2018 NAYAGARH SADAR /262 /2024 ()
379	D-ABLAPL/33670/2024 ABLAPL/12763/2024	MUKESH SAHU VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// BARGARH /627 /2024 ()
380	D-ABLAPL/33982/2024 ABLAPL/12764/2024	MANDAKINI SAHU VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	// PALLAHARA /288 /2024 ()
381	D-ABLAPL/33299/2024 ABLAPL/12765/2024	DR. SIMANTA RANJAN SWAIN @ SRIMANTA RANJAN SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// PURUNAKATAK /156 /2024 ()
382	D-ABLAPL/33783/2024 ABLAPL/12766/2024	BICHITRANANDA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// KONARK /215 /2024 ()
383	D-ABLAPL/33605/2024 ABLAPL/12767/2024	DHIRENDRA SAMANTARAY VS STATE OF ODISHA	DEBASHIS ROUTHAY VS	// PIPLI /5 /2016 ()
384	D-ABLAPL/33792/2024 ABLAPL/12768/2024	CHINMAYA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// AUL /668 /2024 ()
385	D-ABLAPL/33665/2024 ABLAPL/12769/2024	DIPUNA NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 JMFC, BHAPUR(Nayagarh) 2(A)CC/0000025/2024

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386	D-ABLAPL/33800/2024 ABLAPL/12770/2024	BIKASH KUMAR BISWAL VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /167 /2023 () //
387	D-ABLAPL/33686/2024 ABLAPL/12771/2024	NARAYANA PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000096/2024
388	D-ABLAPL/33788/2024 ABLAPL/12772/2024	ASHMEET KUMAR GUGNANI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// () //
389	D-ABLAPL/33701/2024 ABLAPL/12773/2024	OMKAR PATNAIK @ BUBU @ AMIT KUMAR PATTANAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /255 /2024 () //
390	D-ABLAPL/33803/2024 ABLAPL/12774/2024	RAKESH @ RAKASH BISOI VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /235 /2024 () //
391	D-ABLAPL/33742/2024 ABLAPL/12775/2024	GIRIDHARI BAG VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BHAWANIPATNA TOWN /166 /2024 () //
392	D-ABLAPL/33705/2024 ABLAPL/12776/2024	LAXMI PRIYA JENA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	Maitri Vihar PS /350 /2024 () //
393	D-ABLAPL/33910/2024 ABLAPL/12777/2024	CHITTARANJAN SAHOO VS STATE OF ODISHA	AKASH BHUYAN VS	// () //
394	D-ABLAPL/33848/2024 ABLAPL/12778/2024	K. DANDAPANI PATRA @ DANDA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /287 /2024 () //
395	D-ABLAPL/33706/2024 ABLAPL/12779/2024	DIBAKARA @ DIBAKAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /738 /2024 () //
396	D-ABLAPL/33849/2024 ABLAPL/12780/2024	BIDYADHAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /749 /2024 () //
397	D-ABLAPL/33753/2024	DIBYA RANJAN MOHARANA	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /877 /2024

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	ABLAPL/12781/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/33946/2024 ABLAPL/12782/2024	ABDUL MAZID KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BASUDEVPUR /738 /2024 () //
399	D-ABLAPL/33765/2024 ABLAPL/12783/2024	RAJKISHORE SWAIN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BONTH /35 /2024 () //
400	D-ABLAPL/33968/2024 ABLAPL/12784/2024	PRASANTA BEHERA @ PRASANTA KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHUSURI /376 /2024 () //
401	D-WPC(OAS)/2/2011 WPC(OAS)/2/2011	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	M/S SISIR KUMAR PUROHIT VS	// () //